

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SITTING AT CHENNAI (SZ)**

IA.No. 98 of 2022

in

Appeal No 58 of 2021

Between:

Prince, S/o DurairajJesubatham  
Marakattuvilai, KaraichuthuNavaladi  
TisaiyanvilaiTaluk, Tirunelveli District

... Applicant/Appellant

And

1. Member Secretary  
State Level Environment Impact Assessment Authority - Tamil Nadu  
3rd Floor, PanagalMaaligai  
No.1 Jeenis Road, SAidapet  
Chennai – 15 email: [mstnseiaa@yahoo.com](mailto:mstnseiaa@yahoo.com) and 3 Others

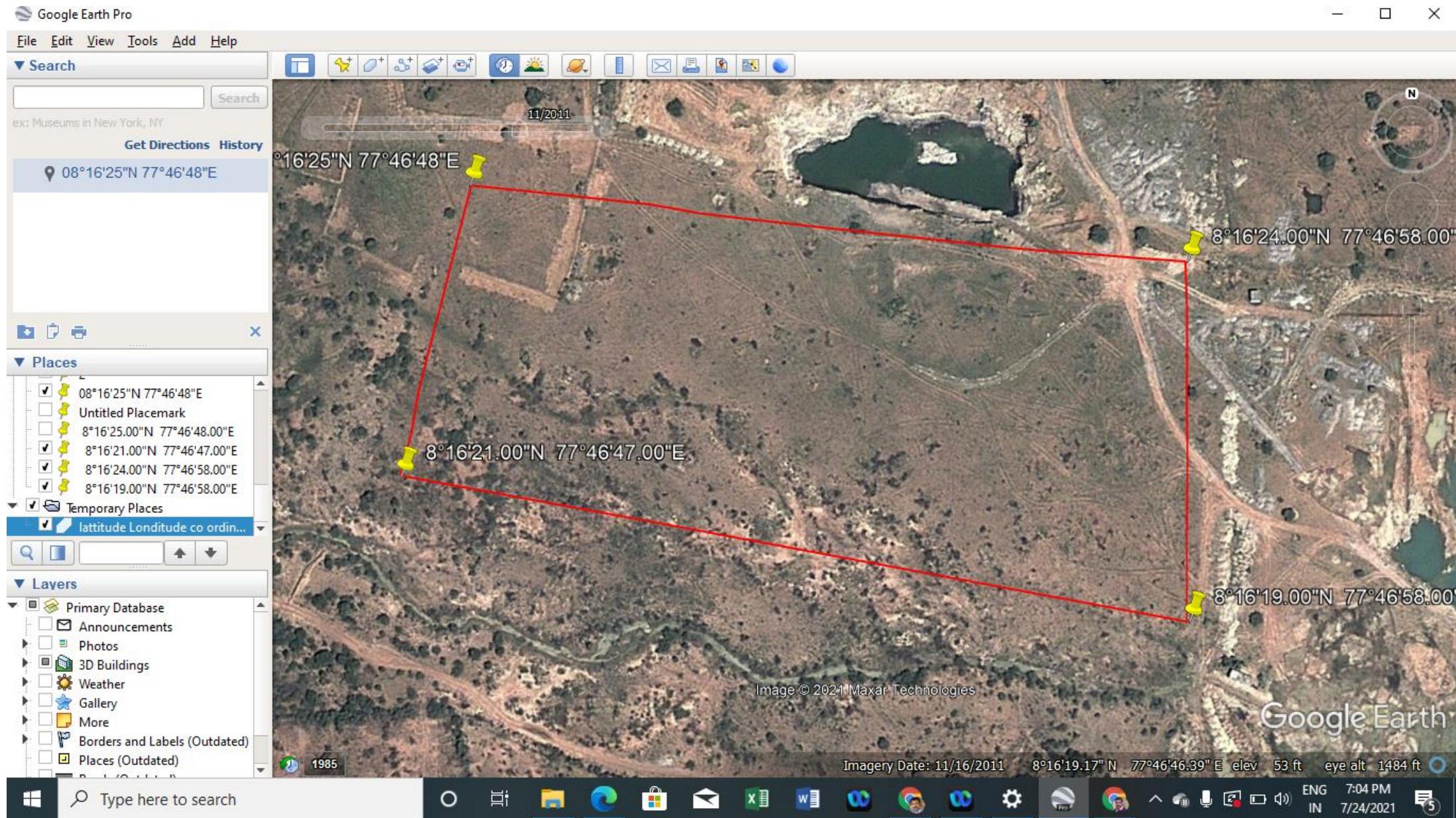
...  
Respondents/

**INDEX TO ADDITIONAL DOCUMENTS TO SUBSTANTIATE  
MINING ACTIVITIES WITHIN 50M FROM STREAMS**

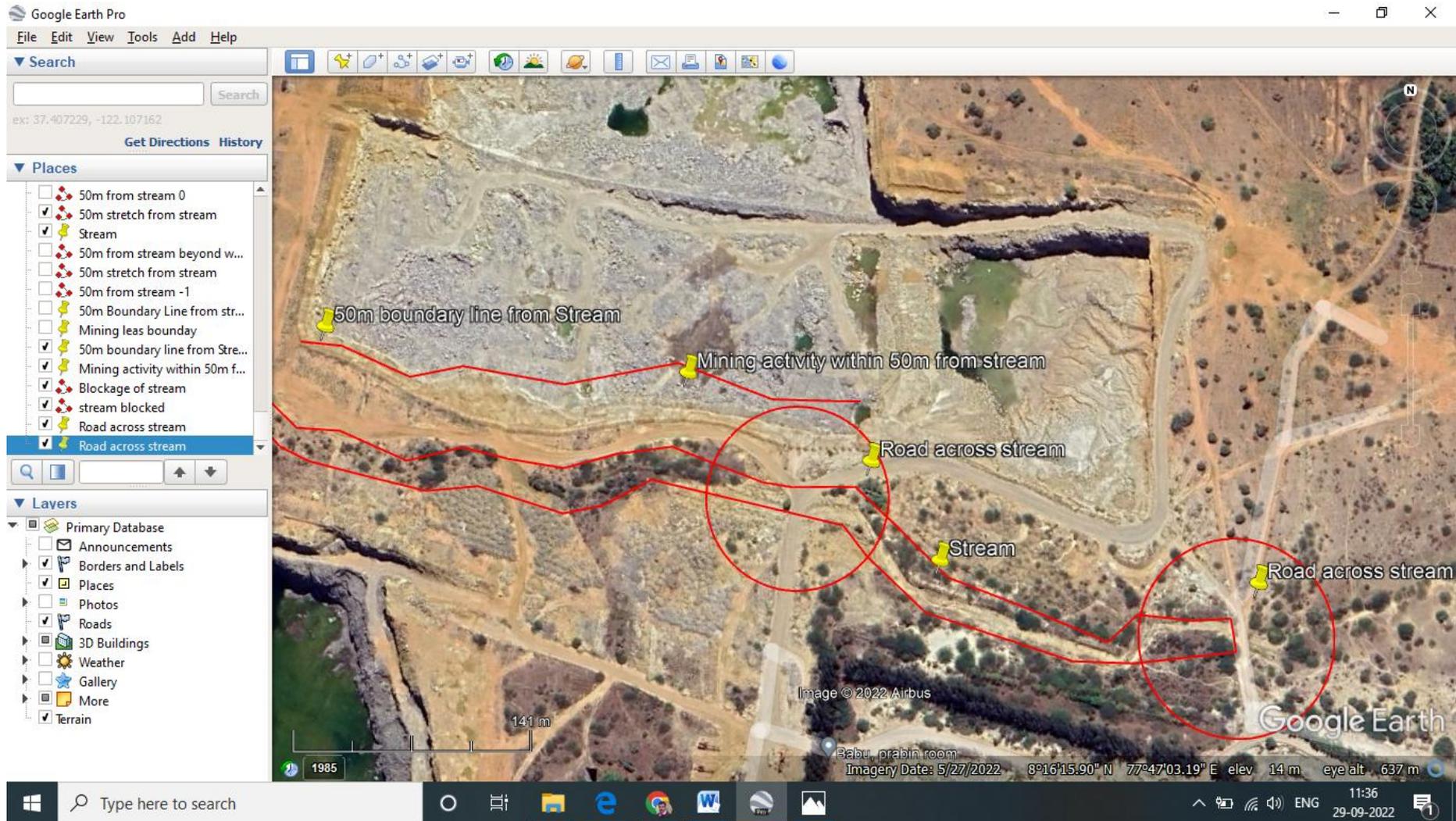
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Counsel for Applicant/Appellant

# GOOGLE EARTH IMAGE (11/2011) SHOWING EXISTENCE OF NATURAL STREAM PASSING THROUGH THE PROPOSED MINING SITE



# GOOGLE EARTH IMAGE SHOWING FORMATION ROAD ACROSS THE STREAM TO TRANSPORT ILLEGAL MINED OUT MATERIAL



# GOOGLE IMAGE SHOWING MINING ACTIVITIES WITHIN 50M FROM THE STREAM

